NOTICE

In continuation of the Notification dated 17.10.2022 and notice dated 20.10.2022 regarding Diwali Vacation 2022, it is hereby notified for the information of Advocates and Parties in person that **the Hon'ble Shri. Justice Sarang V. Kotwal** has issued the following directions :-

On Saturday, the 5th November 2022 :

(i) The Division Bench (Coram: Sarang V. Kotwal & Gauri Godse, JJ.) will be available for urgent mentioning at 2:30 p.m.

(ii) After the Division Bench work is over, His Lordship Hon'ble Shri Justice Sarang V. Kotwal will be available for urgent mentioning of Single Bench matters."

Date : 4th November 2022

By Order

Sd/-

(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(H.M. Bhosale)
Registrar (Judl.-II)
High Court (A.S.), Bombay